

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). Information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House.

(d) to (f). The National forest Policy, 1988 calls for a massive need-based afforestation effort for meeting the requirements of fuelwood, fodder, minor forest produce and small timber of the rural and tribal populations. Accordingly, guidelines formulated by the Central Government for implementation of various assisted afforestation schemes lay stress on raising of such diverse and indigenous species which fulfill the above needs and also provide fruits, fibres and other produce of economic value to the people.

[English]

Vijayawada Station

15. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Vijayawada Railway Station has been selected as a Model Railway Station;

(b) if so, the details of various improvement plans therefor along with the estimated cost thereof;

(c) the details of the works already executed;

(d) the likely date by which works are likely to be completed; and

(e) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.

(b) and (c). Under this scheme, it was

proposed to take up the works pertaining to extension of station building on southern side, rearrangement of layout for booking office, improvement to public address system, platform surfacing and circulating area; provision of drinking water taps, additional seating arrangements on platforms, modern lighting arrangements, fans, illuminated boards, digital clocks, cycle/scooter shed, new stair case from foot over bridge to platform No. 1A and additional cover over platform; provision/improvement to toilet facilities and utility stalls; extension of foot over bridge and extension/widening of platforms at an estimated cost of Rs. 164.95 lakh. All the works except those pertaining to extension of station building on southern side and provision of new stair case from foot over bridge to platform No. 1A have been completed.

(d) 31.3.1993.

(e) Does not arise.

C.B.S.E.

16. SHRI JEEWAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have received complaints against the Central Board of Secondary Education during the last three years for declaring incorrect results;

(b) if so, the details thereof;

(c) the number and nature of cases came to the notice of the Government during the above period;

(d) the action taken by the Government for their redressal;

(e) whether the Government propose to streamline the working and functioning of Central Board of Secondary Education; and

(f) if so, the details thereof?